

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 340 OF 2020

Kashinath Shetye

..... Petitioner

V e r s u s

Rabel Rodrigues

..... Respondents

Mr. Nigel Da Costa Frai, Advocate for the Petitioner.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 4th January, 2021

P.C.

1. At the request of Mr. Costa Frias, learned Counsel for the petitioner,
stand over to 05.01.2021.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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